

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2545
TO BE ANSWERED ON 17TH MARCH, 2017**

ADULTERATION

2545. SHRI HARINARAYAN RAJBHAR:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the number of complaints of adulteration of food and beverages is increasing in the country and the extant laws are incapable of effectively tackling this problem;
- (b) if so, the details thereof, Statewise including Uttar Pradesh;
- (c) whether action under the National Food Security Act (NFSA) is proposed to be taken against the perpetrators of adulteration; and
- (d) if so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)**

(a) & (b): The adulteration of food articles is punishable in terms of the provisions of Chapter IX of the Food Safety and Standards (FSS) Act, 2006. As per information made available by States to FSSAI, the number of food samples analysed, samples found adulterated/misbranded, number of cases launched and convictions and penalties for 2014-15 and 2015-16 are given at Annexure I and II, respectively.

(c) & (d): The penal action against perpetrators of food adulteration is taken as per the provisions of Chapter IX of the Food Safety and Standards Act, 2006. The details provided by the States /UTs are summarised in **Annexure-I & II**.

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Annexure I

| Annual Public Laboratory Testing Report for the year 2014-2015 | | | | | | | | |
|--|-------------------------|-------------------------|--|-----------------------|-------|-------------------------------|------------------------------------|--|
| Sr. No. | Name of the State/ U.T. | No. of Samples Analysed | No. of Samples found adulterated and Misbranded | No. of Cases Launched | | No. of Convictions/ Penalties | | |
| | | | | Criminal | Civil | Convictions | Penalties/ Amount raised in Rupees | |
| 1. | A & N Islands | 16 | 4 | 0 | 0 | 0 | 14/ Rs.4,55,000 | |
| 2. | Andhra Pradesh | 2788 | 290 | 338 | 78 | 0 | Rs.51,63,020 | |
| 3. | Arunachal Pradesh | 258 | 29 | 2 | 14 | | 7 | |
| 4. | Assam | 595 | 74 | 28 | 32 | 8 | Rs. 70,000 | |
| 5. | Bihar | 1320 | 7 | | 16 | | 5/ Rs. 38,000 | |
| 6. | Chandigarh | 102 | 5 | 5 | | | Rs. 1,50,000 | |
| 7. | Chhattisgarh | 540 | 195 | 0 | 0 | 0 | 17 | |
| 8. | Dadra & N.H | 2 | Samples are analysed by Gujarat State Laboratory | | | | | |
| 9. | Daman & Diu | 65 | 3 | | 3 | | 3/ Rs.30,000 | |
| 10. | Delhi | 1484 | 151 | | | | | |
| 11. | Goa | 800 | 81 | 1 | 4 | 4 | Rs. 4,35,000 | |
| 12. | Gujarat | 11700 | 1243 | 37 | 464 | 30 | 178/Rs.56,13,500 | |
| 13. | Haryana | 2261 | 222 | 14 | 247 | 6 | Rs.3459808 | |
| 14. | Himachal Pradesh | 725 | 461 | 34 | 42 | 18 | Rs.8,88,500 | |
| 15. | Jammu & Kashmir | 2462 | 621 | 17 | 401 | 243 | Rs.19,76,600 | |
| 16. | Jharkhand | 509 | 112 | 41 | 24 | | | |
| 17. | Karnataka | 2107 | 311 | 56 | | | 42 | |
| 18. | Kerala | 2735 | 464 | 41 | 161 | 0 | 280/ Rs.72,39,700 | |
| 19. | Lakshadweep | | | | | | | |
| 20. | Madhya Pradesh | 9131 | 1412 | 127 | 716 | 418 | 418/ Rs.43,28,000 | |
| 21. | Maharashtra | 6985 | 1162 | 869 | 1426 | 75 | Rs.1,65,41,499 | |
| 22. | Manipur | | | | | | | |
| 23. | Meghalaya | 34 | 4 | 0 | 4 | 2 | 1/ Rs.10,000 | |
| 24. | Mizoram | | | | | | | |
| 25. | Nagaland | 83 | 11 | 0 | 0 | 0 | 0 | |
| 26. | Odisha | 544 | 112 | 0 | 1 | | 1 | |
| 27. | Puducherry | 1946 | 39 | 0 | 0 | 0 | 0 | |
| 28. | Punjab | 7860 | 1458 | 846 | | 82 | | |
| 29. | Rajasthan | 3031 | 747 | 158 | 222 | 116 | Rs. 8,45,500 | |
| 30. | Sikkim | | | | | | | |
| 31. | Tamil Nadu | 2873 | 1047 | 64 | 486 | 203 | Rs.34,99,700 | |
| 32. | Telangana | 312 | 32 | 4 | 24 | 11 | 10/ Rs.17,57,100 | |
| 33. | Tripura | 933 | 2 | 0 | 0 | 0 | 0 | |
| 34. | Uttar Pradesh | 9605 | 4119 | | 3489 | 186 | 1738/ Rs.5,98,08,106 | |
| 35. | Uttarakhand | 1356 | 233 | 5 | 117 | 0 | 80/Rs.5,06,489 | |
| 36. | West Bengal | 120 | 65 | 0 | 17 | 0 | 1/Rs. 30,000 | |
| | Total: | 75282 | 14716 | 2687 | 7988 | 1402 | 2795/ Rs.11,28,45,522 | |

Annexure-II

| Annual Public Laboratory Testing Report for the year 2015-2016 | | | | | | | |
|--|-------------------------|-------------------------|---|-----------------------|-------------|-------------------------------|------------------------------------|
| Sr. No | Name of the State/ U.T. | No. of Samples Analysed | No. of Samples found adulterated and Misbranded | No. of Cases Launched | | No. of Convictions/ Penalties | |
| | | | | Criminal | Civil | Convictions | Penalties/ Amount raised in Rupees |
| 1. | A & N Islands | 156 | 25 | 0 | 0 | 0 | Rs. 2,71,000 |
| 2. | Andhra Pradesh | 4860 | 870 | 194 | 347 | 4 | 83/ Rs. 52,15,000 |
| 3. | Arunachal Pradesh | 290 | 30 | 0 | 28 | 0 | 5/ Rs. 15,000 |
| 4. | Assam | 503 | 72 | 10 | 80 | 2 | 4 |
| 5. | Bihar | 1447 | 35 | 0 | 93 | 0 | 4/ RS. 20,000 |
| 6. | Chandigarh | 206 | 15 | | 15 | 0 | Rs. 10,52,000 |
| 7. | Chhattisgarh | 1026 | 298 | 3 | 17 | 0 | Rs. 85,000 |
| 8. | Dadra & N.H | 65 | 5 | 0 | 2 | 0 | 0 |
| 9. | Daman & Diu | 106 | 11 | 0 | 11 | 0 | 0 |
| 10. | Delhi | 1472 | 239 | 149 | 0 | 0 | Rs. 44,82,500 |
| 11. | Goa | 1155 | 72 | 0 | 4 | 1 | 1/ Rs. 5,000 |
| 12. | Gujarat | 14891 | 1242 | 30 | 507 | 1 | 182/ Rs. 1,90,05,906 |
| 13. | Haryana | 2063 | 180 | 7 | 149 | 0 | 111/ Rs. 27,43,600 |
| 14. | Himachal Pradesh | 390 | 53 | 22 | 12 | 25 | Rs. 9,50,000 |
| 15. | Jammu & Kashmir* | 1215 | 334 | 1 | 335 | 215 | Rs. 22,14,400 |
| 16. | Jharkhand | | | | | | |
| 17. | Karnataka | 2340 | 433 | | 58 | 0 | Rs. 4,36,000 |
| 18. | Kerala | 2196 | 459 | 138 | 246 | 17 | 44 / Rs. 66,33,500 |
| 19. | Lakshadweep | | | | | | 0 |
| 20. | Madhya Pradesh | 9994 | 1311 | 82 | 879 | 36 | 447/ Rs. 4,48,26,000 |
| 21. | Maharashtra | 1400 | 345 | 396 | 85 | | Rs. 12,25,500 |
| 22. | Manipur | 67 | 0 | 0 | 8 | 8 | 8/ Rs. 1,64,000 |
| 23. | Meghalaya | 87 | 4 | 0 | 0 | 0 | 0 |
| 24. | Mizoram | 17 | 4 | 0 | 0 | 0 | 0 |
| 25. | Nagaland | 187 | 76 | | 32 | 20 | 20/ Rs. 10,000 |
| 26. | Odisha | 211 | 61 | | 2 | | 1 |
| 27. | Puducherry | 827 | 11 | 0 | 1 | 0 | 1/ Rs. 5,000 |
| 28. | Punjab | | | | | | |
| 29. | Rajasthan | | | | | | |
| 30. | Sikkim | 5 | 0 | 0 | 0 | 0 | 0 |
| 31. | Tamil Nadu | 1783 | 607 | 107 | 308 | 23 | 202/ Rs. 58,90,800 |
| 32. | Telangana | | | | | | |
| 33. | Tripura | 814 | 17 | | 5 | 0 | Rs. 2,750 |
| 34. | Uttar Pradesh | 14833 | 7189 | 506 | 4864 | 164 | 2370/ Rs. 11,51,20,480 |
| 35. | Uttarakhand | 1073 | 183 | 10 | 95 | 0 | Rs. 15,35,000 |
| 36. | West Bengal | 154 | 102 | 1 | 13 | 0 | 0 |
| | Total: | 65,833 | 14,283 | 1,656 | 8196 | 516 | 3,483/ Rs. 21,19,08,436 |

Note: Figures based on Half Yearly reports.